

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

OA 366 of 1996

Present : Hon'ble Mr. S. Biswas, Administrative Member
Hon'ble Mr. Nityananda Prusty, Judicial Member

Nisit Kr. Mukherjee

- VS -

S.E. Railway

For the Applicant : Mr. M.M. Roychowdhury, Counsel

For the Respondents: None

Date of Order : 17-11-2003

ORDER

MR. NITYANANDA PRUSTY, JM

When the case is taken up to-day for hearing, the Ld. Counsel for the applicant submits that the applicant does not want to proceed with the case any more. So, he wants to withdraw the present O.A. In view of the submission made by the Ld. Counsel for the applicant, the O.A. is accordingly dismissed as withdrawn. No order as to costs.


Member (J)


Member (A)

DKN